

(ग) यदि हां, तो इसके क्या कारण हैं; और

(घ) क्या यह भी सच है कि सी० एम०/सी० सी० जी० द्वारा दिनांक 15 अक्टूबर, 1966 का एक पत्र संख्या 1086/30/10/वाल-3 जारी किया गया था जिसमें यह कहा गया था कि इन व्यक्तियों का वेतन इनके द्वारा पहले की गई सेवा के आधार पर निश्चित किया जायेगा ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :
(क) जी हां।

(ख) से (घ). यद्यपि पश्चिम रेलवे ने प्रारम्भ में एक स्थानीय आदेश जारी किया था, जैसा कि उल्लेख किया गया है, ऐसे कर्मचारियों का वेतन अन्तिम रूप से क्लर्कों के वेतनमान (110-180 रुपये) के न्यूनतम पर तब तक के लिए निर्धारित किया गया है जब तक कि निचली कोटियों में छपाये गये फालतू रेल कर्मचारियों के वेतन-निर्धारण के सामान्य प्रश्न पर कोई निर्णय न हो जाय।

Production of Coca-Cola

*1007. SHRI SHIVA CHANDRA JHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Coca-cola is produced in India by a foreign company;

(b) if so, the reasons therefor and the name of the foreign company;

(c) if the reply to part (a) above be in the negative, the name of the Indian Company manufacturing Coca-cola and whether it has the patent right for its production and if not, the reasons therefor; and

(d) the total annual production of Coca-cola in India vis-a-vis its demand?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) and (b). Messrs. Coca-cola Export Corporation, which is a cent per cent subsidiary concern of the foreign firm Coca-cola of U.S.A., produce Coca-cola concentrate in India.

(c) Does not arise.

(d) The total production of Coca-cola concentrate in 1967 was of the order of Rs. 1.6 crores of which Coca-cola concentrate worth Rs. 1.2 crores was consumed internally.

Income from A.C., first, second and third class Coaches

*1008. SHRI SAMAR GUHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the money spent on building, maintaining, running and providing amenities on Air-conditioned, First Class and Second Class coaches is more than the sale proceeds from the tickets of the passengers travelling in these classes;

(b) if so, the amounts of extra money spent for each class;

(c) whether less amount for the similar purposes is spent for III class than the total income from the sale proceeds of tickets for III class passengers; and

(d) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d). Data is not available separately of the amount spent on building, maintaining and running each different type of passenger coach for comparison with the earnings from each class of passenger travel.

Manufacture of Barrels

*1009. SHRI SITARAM KESRI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY